



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2011-12/222

DBOD. No.Ret. BC. 40 /12.06.131 /2011-12

October 14, 2011

All Scheduled Commercial Banks

Dear Sir,

Inclusion in the Second Schedule to the Reserve Bank of India Act, 1934 – Rabobank International (Coöperatieve Centrale Raiffeisen – Boerenleenbank B.A.)

We advise that the name of “**Rabobank International (Coöperatieve Centrale Raiffeisen – Boerenleenbank B.A.)**” has been included in the Second Schedule to the Reserve Bank of India Act, 1934 by Notification DBOD.IBD.No.948/23.03.027/ 2011-12 dated July 18, 2011, published in the Gazette of India (Part III – Section 4) dated July 30, 2011.

Yours faithfully,

(P.R.Ravi Mohan)
Chief General Manager

Notification

In pursuance of Clause (a) of sub-section (6) of Section 42 of the Reserve Bank of India Act, 1934 (2 of 1934), the Reserve Bank of India hereby directs the inclusion in the Second Schedule to the said Act of the following bank namely:

“Rabobank International (Coöperatieve Centrale Raiffeisen- Boerenleenbank B.A.)”

(B. Mahapatra)
Executive Director